

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2130
ANSWERED ON:06.08.2010
CASES BEFORE BIFR
Bheiravdanji Shri Gadhvi Mukeshkumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases registered with the Board of Industrial & Financial Reconstruction (BIFR) during each of the last three years and the current year till date;
- (b) the details of cases finally disposed of by the Board during the same period;
- (c) the details of cases in which recommendations have been made for closure or revival;and
- (d) the details of cases in which the Government has accepted the recommendations for revival?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a): As reported by Board of Industrial & Financial Reconstruction (BIFR), the details of industrial units that have been registered during each of the last three years i.e. 1.4.2007 to 31.12.2007, 1.1.2008 to 31.12.2008, 1.1.2009 to 31.12.2009 and up to 31.7.2010 are as under:

1.4.2007 to 1.1.2008 to 1.1.2009 to 1.1.2010 to
31.12.2007 31.12.2008 31.12.2009 31.7.2010

No. of Registered Cases 49 57 64 39

(b) to (d): The number of cases disposed during the last three years & current year (upto 31st July 2010) is 760. Further, 728 cases have been recommended for revival and 53 cases have been recommended for closure by BIFR. The draft schemes for revival of company or by the Operating Agency are circulated for approval of all concerned parties and their suggestions/objections are invited within a stipulated time limit of 60 days. The revival schemes are finalized by the concerned Bench of the Board after taking into consideration the objections/suggestions, if any, received from the concerned parties.